

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : This may be considered when we discuss the matter.

SHRI M. P. BHARGAVA : I have made out a case for the Homoeopathy Bill to be introduced.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : At this stage ?

SHRI M. P. BHARGAVA : Yes. So, the House will have to give permission for the bifurcation of this Council and introduction of the Homoeopathy Bill. That is what I wanted to point out.

SHRI BHUPESH GUPTA (West ! Bengal) : Bifurcation of what Council ?

SHRI M. P. BHARGAVA : Mr. Bhupesh Gupta is too intelligent for me to tell what bifurcation. What was referred to us was...

SHRI BHUPESH GUPTA : Is it the Jantar Mantar type of bifurcation ?

SHRI M. P. BHARGAVA : Somehow Mr. Bhupesh Gupta has some sort of hallucination about things happening outside the House. I am talking business. What was referred to the Committee was a Joint Central Council for Indian system of medicine and Homoeopathy. The Committee felt that there was nothing in common between the two and therefore...

SHRI BHUPESH GUPTA : You are required to sit in the Committee to understand that simple thing ?

SHRI M. P. BHARGAVA : Ayurveda, Siddha and Unani come under Indian system of medicine, and Homoeopathy is a different system of medicine. Therefore, they wanted two Councils for the purpose.

SHRI BHUPESH GUPTA : Have it.

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE INDIAN MEDICINE AND HOMOEOPATHY CENTRAL COUNCIL BILL, 1968

SHRI M. P. BHARGAVA (Uttar Pradesh) : Sir, I beg to lay on the Table a copy of the evidence tendered before

the Joint Committee of the Houses on the Bill to provide for the constitution of a Central Council of Indian Medicine and Homoeopathy and the maintenance of a Central Register of Indian Medicine and Homoeopathy and for matters connected therewith.

अनुसूचित जातियां तथा अनुसूचित आदिम जातियां आदेश (संशोधन) विधेयक, 1967 सम्बन्धी सभाओं की संयुक्त समिति का प्रतिवेदन

श्री सुन्दर सिंह भंडारी (राजस्थान) : अनुसूचित जातियों और अनुसूचित आदिम जातियों की सूचियों में कतिपय जातियों और आदिम जातियों के समावेश तथा निस्सारण, और इस प्रकार के समावेश अथवा निस्सारण के फलस्वरूप आवश्यक हो उठने वाले प्रतिनिधित्व के पुनः समायोजन और संसदीय तथा विधान सभाई निर्वाचन क्षेत्रों के पुनः परिसीमन तथा तत्संसद विषयों का उपबन्ध करने वाले विधेयक सम्बन्धी सभाओं की संयुक्त समिति के प्रतिवेदन की एक प्रति में सभा पटल पर रखता हूँ।

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RE DEMONSTRATION BY UNEMPLOYED YOUTH

SHRI BHUPESH GUPTA (West Bengal) : Mr. Vice-Chairman, before you proceed to the next item, I have a request to make. You seem to be in I

a receptive mood also. Today a demonstration of young students and youth has come to voice their grievances and demands against unemployment. And they have come from all parts of the country. Perhaps by now they will be approaching Parliament, near the Vijay Chowk. I think they have got also some petition. That will be submitted in due course. But I think you will agree that unemployment is a very serious problem in the country today. When young people have come from all parts of the country, thousands of them, voicing their demands and seeking redress against unemployment, Parliament should show sympathy. And I would request you, Mr. Vice-Chairman, personally, on behalf of our House, to go there and talk to them and also give an opportunity to the Members of the House, if possible by adjourning it at half past five . . .

AN HON. MEMBER : Beyond five?

SHRI BHUPESH GUPTA : ... so that they can also go there, if you decide to go beyond five. They have come from all parts of the country. I think our sympathies for the unemployed young men and women, students and youth, should be duly expressed in a befitting manner. And therefore I request you to do something which signifies that sympathy and understanding on the part of Parliament.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : We have every sympathy for the unemployed young friends and I am sure those who would like to go and see them and sympathise with them will certainly do so.

RE PAYING TRIBUTE TO SHRIMATI VIOLET ALVA AND SHRI JAISUKHLAL HATHI

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : Shri Lokanath Misra has asked my permission to refer to the question of paying tribute to Shrimati Violet Alva and Shri Jaisukhlal Hathi. I am permitting him.

SHRI LOKANATH MISRA (Orissa) : It is a . . .

SHRI M. P. BHARGAVA (Uttar Pradesh) : Mr. Vice-Chairman, I have a submission to make. Instead of making these felicitations at the far end of the day . . .